F.No. 01(03)/Roster/CESTAT/2021 Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2021

ORDER NO. 112 of 2021

Hon'ble President is pleased to partially modify the roster order no. 88 of 2021 for **CESTAT**, **Kolkata** from **13.09.2021** to **17.09.2021** as follows:

| PERIOD | CORAM | WORKS ASSIGNED |
|-----------------|---------------------------------------------|----------------------|
| From 13.09.2021 | Mr. P. K. Choudhary, Hon'ble Member | Customs, Excise and |
| to 17.09.2021 | (Judicial) and Mr. P. V. Subba Rao, Hon'ble | Service Tax Division |
| Afternoon | Member (Technical) | Bench Matters |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/Hyderabad/Chennai/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar